

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **18.04.2024** THROUGH PHYSICAL HEARING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**

Application No :
Petition No : CP/22(CHE)/2023
Name of Petitioner : A Vijayan and 7 Othes
& Vs
Name of Respondent : Silver Line retreat Hotels Pvt Ltd and 2 Others
Section : Sec 241/242 of CA 2023

PAWAN JHAPAKH
JERIN ASHER SOJAN

Counsel
Respondent



Ganesh Kumar
- Hlpa jain

for
petitioner.



Sudhakar

5. CP/22(CHE)/2023

ORDER

Ld. PCS Mr. Gaurav Kumar & Ms. Alpha Jain appeared for the Petitioner.

2. Ld. Counsels Mr. Pawan Jhabakh and Mr. Jerin Asher Sojan appeared for the Respondent.

3. At request of both the counsels, list the matter on **14.06.2024 for Physical Hearing.**

Sd/-
[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT

Sd/-
[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL

vs